

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

RATIFIED MINUTES OF THE NORMS COMMITTEE-II

MEETING No. 9/81 DATED 02.01.2019

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- (v) Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. 9/81 of Norms Committee-II for the year 2018-19 was held on 02.01.2019 under the Chairmanship of Shri R.P. Goyal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri S.K. Bhatnagar, Dy. IA	MOS
2.	Shri Sundeep Chauhan, DO	DIPP
3.	Shri V.C. Agarwal, Consultant (TEC-3)	DGFT
4.	Shri Shaish Kumar, Consultant (TEC-1)	DGFT
5.	Shri Mayank Krishna, Asst. Director	EEPC
6.	Shri Chandrakanth Reddy Mallu, Asst. DGFT	DGFT


SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

The minutes of cases discussed in this meeting are as below:-

MEETING NUMBER : 9/81-ALC2/2018 **MEETING DATE** : 02.01.2019

1	Case No.: 16/9/81-ALC2/2017	Party Name: NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date: 9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00187/AM18/	RLA File :56/24/040/00051/AM17/	Lic.No/Date: 5610005104 23.03.2017	
	Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA as per written comments of MoS vide their U.O. No.: 2(6)/2017-TD dated 13.12.2018. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

2	Case No.: 12/4/81-ALC2/2017	Party Name: VINEY CORPORATION LTD.	Meet No/Date: 9/81-ALC2/2018 02.01.2019	Approved
	HQ File: 01/81/050/00091/AM18/	RLA File: 05/24/040/00642/AM17/	Lic.No/Date: 0510402093 30.03.2017	
	Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA as per written comments of MietY vide their U.O. No.: 17(34)/2017-IPHW dated 4.12.2018. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

3	Case No.: 41/24/81-ALC2/2017	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date: 9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00543/AM18/	RLA File :05/23/040/00355/AM18/	Lic.No/Date:0510405148 29.12.2017	
	Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA as per written recommendation of Consultant (TEC-3) as under: - Quantity of import item No. 1 is allowed as 1.01 kg/kg content. - Quantity of import item No. 2 is allowed as 1.05kg/kg content. Word "Any" may be replaced by "RELEVENT" - Quantity of import item No. 3 is allowed as 1.05 kg/kg content. - Import item No. 4 may be deleted. - Quantity of import item No. 5 is allowed as 1.02 kg/kg content. - Quantity of import item No. 6 is allowed as 1.01 kg/kg content. - Quantity of import item No. 7 is allowed as 1.05 kg/kg content. - Quantity of import item No. 8 & 9 is allowed as 1.01 kg/kg content. - Quantity of import item No. 10 is allowed as 1.01 kg/kg content. Words "COPPER FOIL" may be deleted. RA concerned may take suitable consequential action accordingly.			

4	Case No.: 92/5/81- ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date: 9/81- ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00300/AM19/	RLA File :03/95/040/01171/AM18/	Lic.No/Date:0310820310 06.04.2018	
	Decision: The Committee considered the case as per agenda. As per the advise of representative of MSME, the Committee decided to ask the firm to furnish the following information for further examination of the case: 1. Complete details of export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

5	Case No.: 93/5/81- ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date: 9/81- ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00301/AM19/	RLA File :03/95/040/01177/AM18/	Lic.No/Date:0310820312 06.04.2018	
	Decision: The Committee considered the case as per agenda and as per the advice of representative of MSME decided to ask the firm to furnish the following information for examination of the case: 1. Complete details of export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

6	Case No.: 97/5/81- ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date: 9/81- ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00305/AM19/	RLA File :03/95/040/00042/AM19/	Lic.No/Date: 0310820536 19.04.2018	
	Decision: The Committee considered the case as per agenda and as per the advice of representative of MSME decided to ask the firm to furnish the following information for examination of the case: 1. Complete details of export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

Case No.:51/5/81-ALC2/2018	Party Name: JAYNA STEEL INDIA	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
HQ File :01/81/050/00259/AM19/	RLA File :05/23/040/00072/AM19/	Lic.No/Date:0510406419 10.05.2018	
7 Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA allowing the quantity of import item with wastage of 7% as per recommendation of representative of MSME and Consultant (TEC-3) with the condition that the grade/technical specifications of the stainless steel imported and that exported should conform. RA concerned may take suitable consequential action accordingly.			

Case No.:53/5/81-ALC2/2018	Party Name: JAYNA STEEL INDIA	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
HQ File :01/81/050/00261/AM19/	RLA File :05/23/040/00073/AM19/	Lic.No/Date:0510406418 10.05.2018	
8 Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA allowing the quantity of import item with wastage of 7% as per recommendation of Consultant (TEC-3) with the condition that the grade/technical specifications of the stainless steel imported and that exported should conform. RA concerned may take suitable consequential action accordingly.			

Case No.:55/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
HQ File :01/81/050/00263/AM19/	RLA File :03/94/040/00037/AM17/	Lic.No/Date:0310820971 15.05.2018	
9 Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per written recommendation of DIPP vide their F.No.: P-47/5/2018-TSW dt. 13.12.2018 as under: 1. Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			


SH. ANIL GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

10	Case No.: 58/5/81- ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81- ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00266/AM19/	RLA File :03/94/040/00234/AM17/	Lic.No/Date: 0310820979 15.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per written recommendation of DIPP vide their F.No.: P-47011/396/2018-TSW dt. 13.12.2018 as under: 1. Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

11	Case No.: 59/5/81- ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81- ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00267/AM19/	RLA File :03/94/040/01065/AM17/	Lic.No/Date:0310820973 15.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per written recommendation of DIPP vide their F.No.: P-47011/397/2018-TSW dt. 13.12.2018 as under: 1. Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

12	Case No.: 60/5/81- ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81- ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00268/AM19/	RLA File :03/94/040/01114/AM17/	Lic.No/Date:0310820974 15.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per written recommendation of DIPP vide their F.No.: P-47011/397/2018-TSW dt. 01.01.2019 as under: 1. Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			


SHOBHI GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industries
 Udyog Bhawan, New Delhi

13	Case No.:70/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00278/AM19/	RLA File :03/94/040/00761/AM17/	Lic.No/Date: 0310820972 15.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per written recommendation of DIPP vide their F.No.: P-47011/397/2018-TSW dt. 01.01.2019 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

14	Case No.:71/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00279/AM19/	RLA File :03/94/040/00186/AM18/	Lic.No/Date:0310820997 15.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per written recommendation of DIPP vide their F.No.: P-47011/397/2018-TSW dt. 01.01.2019 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

15	Case No.:117/5/81-ALC2/2018	Party Name: RR KABEL LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00325/AM19/	RLA File : 03/95/040/00065/AM19/	Lic.No/Date:0310820984 15.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written comments of DIPP vide their F.No. P-47011/386/2018-TSW dated 31.12.2018 as under: - Voltage ratings of cable. - Net weight/KM of each cable. - Size of conductors in cables along with quantities of cables in KMs. - Detailed calculations for the requirement of each raw material, export product wise supported by cross sectional diagrams of the cable (in tabular form). - Material balancing data. The case stands deferred.			

16	Case No.:121/5/81-ALC2/2018	Party Name: SHIVA UTENSILS INDUSTRIES PVT. LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00329/AM19/	RLA File :05/24/040/00088/AM19/	Lic.No/Date:0510406463 15.05.2018	
Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA allowing the quantity of import item with wastage of 7% as per recommendation of Consultant (TEC-3) with the condition that the Grade/Technical specifications of the stainless steel imported and that exported should conform.				
RA concerned may take suitable consequential action accordingly.				

17	Case No.:145/5/81-ALC2/2018	Party Name: UM CABLES LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00353/AM19/	RLA File :03/95/040/01124/AM18/	Lic.No/Date:0310820991 15.05.2018	
Decision: The Committee considered the case as per agenda and observed that earlier the case was referred to DIPP for comments. However, DIPP vide their F.No.: P-47011/1/2019-TSW dated 02.01.2019 informed that the export items are Telecommunication Cables and pertains to DoT. Hence, the Committee decided to send a complete set of application to DoT for examination of the case.				
The case stands deferred.				

18	Case No.:114/3/81-ALC2/2018	Party Name: VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/+ /AM19/	RLA File :31/83/040/00018/AM19/	Lic.No/Date:3110067051 15.05.2018	
Decision: The Committee considered the case as per agenda and noted that a deficiency letter was sent to the firm on 10.12.2018 raised by MietY, whereas, the firm has replied and stated that information will be provided shortly (vide their email dated 22.12.2018). The Committee decided to await reply of the firm.				
The case stands deferred.				


 SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

19	Case No.: 13/5/81-ALC2/2018	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00221/AM19/	RLA File :03/94/040/00029/AM19/	Lic.No/Date:0310821015 16.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written recommendation of DIPP vide their F.No.: P-47011/391/2018-TSW dated 31.12.2018 as under:			

1. Detailed working sheet for requirement of each raw material against export product wise.
2. Total net weight of each export products.
3. List of export products.
4. Voltage grade statement for export products.
5. Product data sheet for all items signed by the technical person.

The case stands deferred.

20	Case No.: 94/5/81-ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00302/AM19/	RLA File : 03/95/040/00120/AM19/	Lic.No/Date:0310821027 16.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the advice of representative of MSME:			

1. Complete details of export product with wastage calculation along with the drawing and sheet layout.
2. Details of manufacturing process.
3. Details of relevant thickness with grade of the export product.

The case stands deferred.

21	Case No.: 96/5/81-ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00304/AM19/	RLA File :03/95/040/00135/AM19/	Lic.No/Date:0310821030 16.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the advice of representative of MSME:			

1. Complete details of export product with wastage calculation along with the drawing and sheet layout.
2. Details of manufacturing process.
3. Details of relevant thickness with grade of the export product.

The case stands deferred.

22	Case No.:116/5/81-ALC2/2018	Party Name: R.R.KABEL LIMITED,	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00324/AM19/	RLA File :03/95/040/01011/AM18/	Lic.No/Date:0310821010 16.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written comments of DIPP vide their F.No.: P-47011/386/2018-TSW dated 02.01.2019 as under:			

1. Voltage ratings of cable.
2. Net weight/Km of each cable.
3. Size of conductors in cables along with quantities of cables in KMs.
4. Detailed calculations for the requirement of each raw material, export product wise supported by cross sectional diagrams of the cable (in tabular form).
5. Material balancing data.

The case stands deferred.

23	Case No.:20/5/81-ALC2/2018	Party Name: B.C. POWER CONTROLS LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00228/AM19/	RLA File :05/23/040/00071/AM19/	Lic.No/Date:0510406512 17.05.2018	
	Decision: The Committee considered the case as per agenda. As per recommendation of Consultant (TEC-3) present in meeting, the Committee decided to ratify the norms for the above AA allowing 1% wastage on net content.			

RA concerned may take suitable consequential action accordingly.

24	Case No.:54/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00262/AM19/	RLA File :03/94/040/00123/AM17/	Lic.No/Date:0310821060 17.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written recommendation of DIPP vide their F.No.: P-47011/394/2018-TSW dated 13.12.2018 as under:			

1. Sl. No. 4, 5 & 12 of the Standard Deficiency Format.

The case stands deferred.

25	Case No.: 61/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date: 9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00269/AM19/	RLA File :03/94/040/01144/AM17/	Lic.No/Date: 0310821055 17.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written recommendation of DIPP vide their F.No.: P-47011/398/2018-TSW dated 13.12.2018 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

26	Case No.: 62/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date: 9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00270/AM19/	RLA File :03/94/040/00863/AM17/	Lic.No/Date: 0310821056 17.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written recommendation of DIPP vide their F.No.: P-47011/397/2018-TSW dated 01.01.2019 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

27	Case No.: 69/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date: 9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00277/AM19/	RLA File :03/94/040/00443/AM17/	Lic.No/Date: 0310821053 17.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per the written recommendation of DIPP vide their F.No.: P-47011/397/2018-TSW dated 01.01.2019 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			


 SHOBHIT GUPTA
 Dy. Director General, Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce and Industry
 Government of India

28	Case No.:126/5/81-ALC2/2018	Party Name: SIEMENS LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00334/AM19/	RLA File :03/95/040/00094/AM19/	Lic.No/Date:0310821041 17.05.2018	
	Decision: The Committee considered the case as per agenda and perused the written comments of DHI as given vide U.O. No.: DES-2/SEML/InTr-1-2018-HEI dated 31.12.2018 wherein DHI stated that the input item quantities for each export product mentioned in Appendix 4E differ from the quantity mentioned in Guaranteed Technical Parameter and also no justification has been provided for the same by the firm. Therefore, the Committee decided to ask the firm to submit the same information as per Appendix 4H and 4K of DGFT's Public Notice No. 68/2015-20 dated 22.3.2018, the rating of export product and complete description of input item No. 1. The case stands deferred.			

29	Case No.:125/5/81-ALC2/2018	Party Name: SIDDHI TRADERS	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00333/AM19/	RLA File :05/24/040/00093/AM19/	Lic.No/Date:0510406537 21.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA allowing quantity of import item with 7% wastage as per recommendation of Consultant (TEC-3) with the condition that the Grade/Technical specifications of the stainless steel imported and that exported should conform. RA concerned may take suitable consequential action accordingly.			

30	Case No.:87/5/81-ALC2/2018	Party Name: ORIENTAL CONTAINERS LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Withdrawn
	HQ File :01/81/050/00295/AM19/	RLA File :03/95/040/00078/AM19/	Lic.No/Date:0310821126 22.05.2018	
	Decision: The Committee considered the case as per agenda and noted that concerned RA mumbai vide letter dated 22.05.2018 has informed that above AA has been issued on repeat basis as per Para 4.12 of the FTP. Accordingly, the Committee decided to allow the withdrawal of the case from the agenda. Case is withdrawn.			

31	Case No.:57/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00265/AM19/	RLA File :03/94/040/00990/AM17/	Lic.No/Date:0310821175 23.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per the written recommendation of DIPP vide their F.No.: P-47011/395/2018-TSW dated 13.12.2018 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

32	Case No.:66/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00274/AM19/	RLA File :03/94/040/00827/AM17/	Lic.No/Date:0310821191 23.05.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information as per the written recommendation of DIPP vide their F.No.: P-47011/397/2018-TSW dated 01.01.2019 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			

33	Case No.:68/5/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00276/AM19/	RLA File :03/94/040/00085/AM18/	Lic.No/Date:0310821187 23.05.2018	
	Decision : The Committee considered the case as per agenda and decided to ask the firm to submit following information as per the written recommendation of DIPP vide F.No.: P-47011/399/2018-TSW dated 13.12.2018 as under: Sl. No. 4, 5 & 12 of the Standard Deficiency Format. The case stands deferred.			


 SHOBHIT GUPTA
 Dy. Secy. General of Foreign Trade
 Ministry of Commerce & Industry
 New Delhi

34	Case No.:110/5/81-ALC2/2018	Party Name: POLYNOVA INDUSTRIES LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00318/AM19/	RLA File :03/95/040/00089/AM19/	Lic.No/Date:0310822367 17.07.2018	
	Decision: The Committee considered the case as per agenda and as per the written comments of Consultant (TEC-1) decided to ask the firm to furnish the following information for examination of the case: 1. Percentage of solid content in import item at Sl. No. 5, 8 and 9. 2. Thickness, width and weight of Graphite Foil. 3. Sl. No. 5 & 11 of the Standard Deficiency Format. The Case stands deferred.			

35	Case No.:133/5/81-ALC2/2018	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00341/AM19/	RLA File :03/95/040/00331/AM19/	Lic.No/Date: 0310822348 17.07.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to DIPP on 16.11.2018. Comments of DIPP are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.			

36	Case No.:141/5/81-ALC2/2018	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00349/AM19/	RLA File :09/24/040/00169/AM19/	Lic.No/Date:0910066469 18.07.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the firm calculation of the raw material linked with the weight balance sheet as per the Appendix 4H and 4K of DGFT's Public Notice No.68/2015-20 dated 22.3.2018 as sought by DHI vide UO. No.: DES-2/TOSH/Tr-1-2018-HEI dated 11.12.2018. The case stands deferred.			


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

37	Case No.:142/5/81-ALC2/2018	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00350/AM19/	RLA File :09/24/040/00152/AM19/	Lic.No/Date:0910066468 18.07.2018	
Decision: The Committee considered the case as per agenda and decided to seek from the firm calculation of the raw material linked with the weight balance sheet as per the Appendix 4H and 4K of DGFT's Public Notice No.68/2015-20 dated 22.3.2018 as sought by DHI vide UO. No.: DES-2/TOSH/Tr-2-2018-HEI dated 01.01.2019. The case stands deferred.				

38	Case No.:146/5/81-ALC2/2018	Party Name: UNIVERSAL HEAT EXCHANGERS LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00354/AM19/	RLA File :32/24/040/00020/AM19/	Lic.No/Date:3210078574 18.07.2018	
Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 14.11.2018. Comments of MSME are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.				

39	Case No.:109/5/81-ALC2/2018	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00317/AM19/	RLA File :03/95/040/00347/AM19/	Lic.No/Date:0310822465 20.07.2018	
Decision: The Committee considered the case as per agenda and noted that the case was referred to DIPP on 28.12.2018. Comments of DIPP are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.				

40	Case No.:89/5/81-ALC2/2018	Party Name: P. M. ELECTRO AUTO PVT. LTD.	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00297/AM19/	RLA File :31/83/040/00061/AM19/	Lic.No/Date:3110067121 23.07.2018	
Decision: The Committee considered the case as per agenda and decided to ask the firm to submit following information for examination of the case advised by representative of MSME: 1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format. The case stands deferred.				

41	Case No.:99/5/81-ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00307/AM19/	RLA File :03/95/040/00368/AM19/	Lic.No/Date:0310822515 23.07.2018	
	Decision: The Committee considered the case as per agenda. As per the advise of representative of MSME, the Committee decided to ask the firm to furnish the following information for further examination of the case: 1. Complete details of export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

42	Case No.:143/5/81-ALC2/2018	Party Name: TUBACEX PRAKASH INDIA PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00351/AM19/	RLA File :03/95/040/00387/AM19/	Lic.No/Date:0310822579 25.07.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per written comments of DIPP vide their F.No.: P-47011/4/2019-TSW dated 02.01.2019 as under: 1. Net weight of each export item (size and grade wise) 2. Details of stage-wise wastages and justification for the same. The case stands deferred.			

43	Case No.:112/5/81-ALC2/2018	Party Name: PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00320/AM19/	RLA File :03/95/040/00301/AM19/	Lic.No/Date:0310822617 26.07.2018	
	Decision: The Committee considered the case as per agenda and decided to ratify the norms allowing quantity of import with 1% wastage as applied as per recommendation of representative of MSME. RA concerned may take suitable consequential action accordingly.			

44	Case No.:113/5/81-ALC2/2018	Party Name: PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00321/AM19/	RLA File :03/95/040/00357/AM19/	Lic.No/Date:0310822615 26.07.2018	
Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME decided to ratify the norms allowing quantity of import with 1% wastage as applied for. RA concerned may take suitable consequential action accordingly.				

45	Case No.:134/5/81-ALC2/2018	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00342/AM19/	RLA File :03/95/040/00121/AM19/	Lic.No/Date:0310822611 26.07.2018	
Decision: The Committee considered the case as per agenda and noted that the case was referred to DIPP on 28.12.2018. Comments of DIPP are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.				

46	Case No.:155/5/81-ALC2/2018	Party Name: LEITWIND SHRIRAM MANUFACTURING PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00363/AM19/	RLA File :04/24/040/00042/AM19/	Lic.No/Date:0410164534 27.07.2018	
Decision: The Committee considered the case as per agenda and as per the recommendation of Consultant (TEC-1) decided to ask the firm to furnish the following information for examination of the case: 1. Net content of FRP in export product. 2. Net content of Balsa Wood, PVC foam (Weight wise) in export product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of export product. 5. Value of consumables. 6. Sl. No. 5 & 11 of the Standard Deficiency Format. The case stands deferred.				

47	Case No.:162/5/81-ALC2/2018	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00370/AM19/	RLA File :04/24/040/00099/AM19/	Lic.No/Date:0410164537 30.07.2018	
	Decision: The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to ratify the norms for the above AA on repeat basis as approved for AA No. 0410164295 dated 04.05.2018 in Meeting No: 6/81-ALC2/2018 dated 01.11.2018 as follows:- 1. Allowing wastage of 0.265% on lead content basis 2. Percentage of lead in import item may be mentioned as 98.27%. RA concerned may take suitable consequential action accordingly.			

48

Case No.:169/5/81-ALC2/2018	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
HQ File :01/81/050/00377/AM19/	RLA File :11/24/040/00016/AM19/	Lic.No/Date:1110028359 31.07.2018	
Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA as per written comments of DHI vide their U.O. No.: DES-2/BHEL/GTrR-2-2018-HEI dated 01.01.2019 with the exclusion of import item No. 12 as per recommendation of Consultant (TEC-3) present in the meeting. Hence, the ratified norms are given below:-			
Items (As per AA)	Comments		
Item No. 1, 3, 10 & 11	Net to net	The net weight of the raw material in a product will be as per Technical Guarantee particulars in Purchase contract, between applicant and the buyer along with declaration in Appendix 4H and 4K of DGFT's Public Notice No. 68/2015-20 dated 22/03/2018.	
Item No. 2	1.05 Kg/Kg contain in export product		
Item No. 4	1.05 Kg/Kg contain in export product		
Item No. 5	2% of FOB value of the relevant export product		
Item No. 7	20 Nos		
Item No. 8	Net to net as per GN4 with accountability.		
Item No. 6 & 9	Deleted, as according to item description not incorporated in export product.		
RA concerned may take suitable consequential action accordingly.			

49	Case No.:161/5/81-ALC2/2018	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Approved
	HQ File :01/81/050/00369/AM19/	RLA File :04/24/040/00091/AM19/	Lic.No/Date:0410164545 31.07.2018	
	Decision: The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to ratify the norms for the above AA on repeat basis of AA No. 0410164295 dated 04.05.2018 as ratified in Meeting No: 6/81-ALC2/2018 dated 01.11.2018 as follows: 1. Allowing wastage of 0.265% on lead content basis 2. Percentage of lead in import item may be mentioned as 98.27%. RA concerned may take suitable consequential action accordingly.			

50	Case No.:1/5/81-ALC2/2018	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00209/AM19/	RLA File :04/24/040/00097/AM19/	Lic.No/Date:0410164566 03.08.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to DIPP on 28.12.2018. Comments of DIPP are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.			

51	Case No.:2/5/81-ALC2/2018	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00210/AM19/	RLA File :04/24/040/00095/AM19/	Lic.No/Date:0410164564 03.08.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to DIPP on 28.12.2018. Comments of DIPP are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.			

52	Case No.:163/5/81-ALC2/2018	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00371/AM19/	RLA File :04/24/040/00098/AM19/	Lic.No/Date:0410164567 03.08.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to DIPP on 28.12.2018. Comments of DIPP are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.			

53	Case No.:164/5/81-ALC2/2018	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00372/AM19/	RLA File :04/24/040/00096/AM19/	Lic.No/Date:0410164565 03.08.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to DIPP on 28.12.2018. Comments of DIPP are awaited. Hence, the Committee decided to wait for the comments. The case stands deferred.			

54	Case No.:14/5/81-ALC2/2018	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:9/81-ALC2/2018 02.01.2019	Deferred
	HQ File :01/81/050/00222/AM19/	RLA File :03/94/040/00218/AM19/	Lic.No/Date:0310822970 10.08.2018	
	Decision: The Committee considered the case as per agenda and decided to ask the firm to furnish the following information as per written comments of DIPP vide their F.No.: P-47011/392/2018-TSW dated 31.12.2018 as under: 1. Detained working sheet for requirement of each raw material against export product wise. 2. Total net weight of each export products. 3. List of export products. 4. Voltage grade statement for export products. 5. Product data sheet for all items signed by the technical person. The case stands deferred.			

(Signature)
 SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industries
 Vigyan Bhawan, New Delhi

7/28
29.11.2018

⇒

9/1
02.01.2019

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Authorization (AA) No 5610005104 dated 23.03.2017- M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to their UO Note No 01/81/50/187/AM-18/DES-II/226 dated 03.12.2018 whereby the request of M/s **National Steel & Agro Industries Limited; Indore** was forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorization.

The aforesaid case for ratification of Advance License has been examined in the Ministry of Steel based on the quantity exported by the applicant against the aforesaid AA. The required quantity of items of import has been calculated as per the revised norm C: 2055 published by DGFT vide PN No 33(RE: 2012)/2009-2014 dated 30.11.2012. However, NC decided that that the quantity required for per tonne of export product may be given instead of total quantity. Accordingly the required import quantity to be allowed for per tonne of export product has been calculated as per the aforesaid Public Notice and enclosed herewith for consideration of Norms Committee.



(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

Encl: as above

Shri Vinod Kashyap, FTDO, DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2017- TD dated 13.12.2018

1
02.01.2019

SI.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m2)	Quantity of Input per ton of export product											
						Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (MT)	Zinc in ingot form (Kg)	Aluminium Silicon Alloy Slab/ Ingot (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Pickling Oil (Kg)	VCI Rusto - Paper (Sq Metre)	Guard Film (Kg)	Applicator Rolls (Kg)	Primer (litre)	Backer (litre)	Top Coat (litre)
1	5610005104 dated 23.03.2017	Cold Rolled Zinc & Aluminium-Silicon Alloy Colour Coated Alloy Steel Sheets/Wide Coils (Plain/Corrugated) having coating thickness of Primer 4-10 Micron, Backer 4-14 Micron and Top Coat 12-28 Micron, Thickness ranging from 0.10 to 1.62 mm, Zn-Al-Si coating range from 40-239 gms/m2.	4947.67														
			1225.91	0.280	70	1.04	19.05	24.74	1.25	0.35	0.45	5.00	21.73	0.13	12.41	14.96	26.59
			40.99	0.300	70	1.04	19.05	24.74	1.25	0.35	0.45	5.00	21.73	0.13	12.41	14.96	26.59
			145.09	0.320	105	1.03	24.20	31.43	1.25	0.35	0.45	5.00	19.35	0.13	11.05	13.32	23.68
			254.70	0.350	70	1.06	15.37	19.97	1.25	0.35	0.45	5.00	17.44	0.13	9.96	12.01	21.35
			352.19	0.350	105	1.04	21.83	28.35	1.25	0.35	0.45	5.00	17.44	0.13	9.96	12.01	21.35
			758.02	0.360	70	1.06	15.37	19.97	1.25	0.35	0.45	5.00	17.44	0.13	9.96	12.01	21.35
			101.16	0.400	70	1.07	12.89	16.74	1.25	0.35	0.45	5.00	14.57	0.13	8.32	10.03	17.83
			681.42	0.420	70	1.07	12.89	16.74	1.25	0.35	0.45	5.00	14.57	0.13	8.32	10.03	17.83
			989.04	0.450	70	1.07	11.92	15.48	1.25	0.35	0.45	5.00	13.46	0.13	7.69	9.27	16.47
			77.77	0.500	70	1.08	10.37	13.47	1.25	0.35	0.45	5.00	11.69	0.13	6.67	8.04	14.30
			186.18	0.500	150	1.05	21.98	28.55	1.25	0.35	0.45	5.00	11.69	0.13	6.67	8.04	14.30
			110.26	0.550	70	1.08	9.175	11.916	1.25	0.35	0.45	5.00	10.32	0.13	5.894	7.105	12.631
			24.92	0.550	100	1.07	12.951	16.822	1.25	0.35	0.45	5.00	10.32	0.13	5.894	7.105	12.631

Thakur

7/29
29.11.2018

9/2
02.01.2019

भारत सरकार
Government of India

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(34)/2017-IPHW
No.....

दिनांक 04.12.2018
Date.....

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.0510402093 dated 30.03.2017 issued in favour of M/s. Viney Corporation Ltd., New Delhi

This refer to DGFT I. D. No. 01/81/50/91/AM18/DES-2/04 dated 12.05.2017 seeking comments of this Ministry on the above mentioned application of M/s. Viney Corporation Ltd. New Delhi for export of "Connector".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above



(Saurabh Ranjan)
Scientist-C

Tel:-24301264

Email-saurabhranjan@meity.gov.in

Shri Vinod Kumar Kashyap, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(34)/2017 -IPHW dated 04.12.2018



2
02.01.2019

Annexure

HS CODE	Description	Quantity applied in DGFT	UOM	Qty recommended
39091000	PBT POCAN 1505 Natural Color	5500	KG	5397.20
39071000	POM HOSTAFORM C-13021 BLACK	45000	KG	44158.88
39071000	POM HOSTAFORM C-13021 BLACK	45000	KG	45000
39071000	POM HOSTAFORM C-13021 NATURAL	10500	KG	8959.77
39071000	POM HOSTAFORM C-13021 NATURAL	10500	KG	10303.74
39033000	PC PLUS ABS MABLEX 274F S 25045 UV BLACK	1250	KG	1226.63
39033000	PC PLUS ABS MABLEX 274F S 25045 UV BLACK	1250	KG	1226.63


04/12/18
17(34)/2017-187H23

ALC II dt.02.01.18

3
2/1/19

Case No.3 KEI INDUSTRIES

Lis. No.5148 dt.29.12.17

Import Iter 1. 1.01 kg./kg.content

2. 1.05 kg./kg. content. Word "ANY" may be replaced
by "RELEVANT"

3. 1.05 Kg./Kg.content

4. May be deleted

5. 1.02 kg./kg. content

6. 1.01 kg./kg. content

7. 1.05 kg./kg. content

8 and 9. 1.01kg./kg. content

10. 1.01 kg./kg. content. Words "COPPER FOIL" may
be deleted

WAgm
02/01/18

9
21/12/19

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310820971 दिनांक 15.05.2018

के ई सी इण्टरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन न० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/263/एम-19/शुल्क मुक्त योजना-2/806 दिनांक 11.12.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310820971 दिनांक 15.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47/5/2018-टीएसडब्ल्यू दिनांक 13.12.2018

सीमा
13/12/18
(सीमा बाई मीना)
सहायक अनुभाग अधिकारी

सारी दिनांक 13/12/18

2
13/12/18

10
21/12/18

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310820979 दिनांक 15.05.2018

के ई सी इण्टरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रहित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कश्यप
(विनोद कुमार कश्यप)
विदेश व्यापार विकास अधिकारी
फोन न० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/266/एम-19/शुल्क मुक्त योजना-2/8/0 दिनांक 12.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं. 0310820979 दिनांक 15.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू सहायक डीजीएफटी
फाइल नंबर P-47011/396/2018-टीएसडब्ल्यू दिनांक 13.12.2018

क. 51 सीमा
13/12/18
(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

सीमा बाई मीना
2
13/12/18

11
21/12/2018

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310820973 दिनांक 15.05.2018

के ई सी इंटरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रहित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन नं० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/267/एएम-19/शुल्क मुक्त योजना-2/31/ दिनांक 12.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310820973 दिनांक 15.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/397/2018-टीएसडब्ल्यू दिनांक 13.12.2018

का. प्र. सीमा
13/12/2018
(सीमा बाई मीना)
सहायक अनुभाग अधिकारी

जाती निमा जमा

2
13/12/18

के ई सी इंटरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

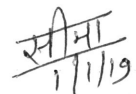
श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/268/एएम-19/शुल्क मुक्त योजना-2/838 दिनांक 19.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310820974 दिनांक 15.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/397/2018-टीएसडब्ल्यू दिनांक 01.01.2019



(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

13
2/11/19

के ई सी इण्टरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी मीटिंग को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/278/एम-19/शुल्क मुक्त योजना-2/840 दिनांक 19.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310820972 दिनांक 15.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/397/2018-टीएसडब्ल्यू दिनांक 01.01.2019



(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

14
21/1/19

के ई सी इंटरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी मीटिंग को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/279/एम-19/शुल्क मुक्त योजना-2/839 दिनांक 11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310820997 दिनांक 15.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी

फाइल नंबर P-47011/397/2018-टीएसडब्ल्यू दिनांक 01.01.2019



(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

21/12/2019

आर.आर केबल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कुमार
(विनोद कुमार कश्यप)
विदेश व्यापार विकास अधिकारी
फोन नं० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/325/एएम-19/शुल्क मुक्त योजना-2/8/6 दिनांक 12.11.2018

DIPP(TS Section)

Firm may be requested to furnish following information:-

1. Voltage ratings of cables
2. Net weight/KM of each cable
3. Size of conductors in cables along with quantities of cables in KMs
4. Detailed calculations for the requirement of each raw material, export product wise supported by cross sectional diagrams of the cables(in tabular form)
5. Material balancing data.

FTDO, Shri Chandrakant Reddy, Assistant DGFT

Fille No.P-47011/386/2018-TSW Dated 31.12.2018

Seema
31/12/2018
(Seema Bai Meena)
ASO

17
2/1/19

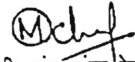
विषय:- प्रक्रिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस

सं० 0310820991 दिनांक 15.05.2018

यू एम केबल्स लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि


(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

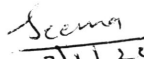
डीजीएफटी यू.ओ. सं. 01/81/50/353/एएम-19/शुल्क मुक्त योजना-2/820 दिनांक 15.11.2018

DIPP(TS Section)

Firm may be requested to furnish following information:-
M/s U.M. cables, AA No. 0310820991, Dt. 15.05.2018

"The Export Items are Telecommunication Cables. DoT may be consulted for the same."

FTDO, Shri Chandrakant Reddy, Assistant DGFT
Fille No.P-47011/1/2019-TSW Dated 02.01.2019


2/1/2019
(Seema Bai Meena)
ASO

21/1/2019.

अपार इण्डस्ट्रीज लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रप्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन न० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/221/एम-19/शुल्क मुक्त योजना-2/8/3 दिनांक .11.2018

DIPP(TS Section)

Firm may be requested to furnish following information:-

1. Detained working sheet for requirement of each raw material against export product wise.
2. Total net weight of each export products.
3. List of export products
4. Voltage grade statement for export products
5. Product data sheet for all items signed by the technical person.

FTDO, Shri Chandrakant Reddy, Assistant DGFT

Fille No.P-47011/391/2018-TSW Dated 31.12.2018

(Seema Bai Meena)
ASO

22
21/11/19

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 03108201010 दिनांक 16.05.2018

आर.आर काबिल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/324/एम-19/शुल्क मुक्त योजना-2/834 दिनांक 17.11.2018
DIPP(TS Section)

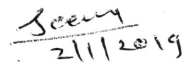
Firm may be requested to furnish following information:-

M/s R.R. kables, AA No. 03108201010, Dt. 16.05.2018

1. Voltage ratings of cables
2. Net weight/KM of each cable
3. Size of conductors in cables along with quantities of cables in KMs
4. Detailed calculations for the requirement of each raw material, export product wise supported by cross sectional diagrams of the cables(in tabular form)
5. Material balancing data.

FTDO, Shri Chandrakant Reddy, Assistant DGFT

Fille No.P-47011/386/2018-TSW Dated 03.01.2019


21/11/2019

(Seema Bai Meena)
ASO

24
2/1/2019

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310821060 दिनांक 17.05.2018

के ई सी इण्टरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

निनी कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन नं० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/262/एएम-19/शुल्क मुक्त योजना-2/805 दिनांक 12.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310821060 दिनांक 17.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू सहायक डीजीएफटी
फाइल नंबर P-47011/394/2018-टीएसडब्ल्यू दिनांक 13.12.2018

समीक्षा

2
13/12/18

सीमा
13/12/2018

का.प.

(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

25
2/1/2019

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310821055 दिनांक 17.05.2018

के ई सी इण्टरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद करप्रप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन नं० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/269/एम-19/शुल्क मुक्त योजना-2/807 दिनांक/2.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310821055 दिनांक 17.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/398/2018-टीएसडब्ल्यू दिनांक 13.12.2018

सीमा
13/12/2018

का.प.

(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

जारी दिनांक 13/12/18

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310821056 दिनांक 17.05.2018

26
2/11/19 26

के ई सी इंटरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

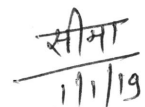
श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/270/एएम-19/शुल्क मुक्त योजना-2/822 दिनांक 15.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310821056 दिनांक 17.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/397/2018-टीएसडब्ल्यू दिनांक 01.01.2019



(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

27
21/1/19

के ई सी इण्टरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी मीटिंग को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन नं० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/277/एम-19/शुल्क मुक्त योजना-2/१२६ दिनांक 16.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310821053 दिनांक 17.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/397/2018-टीएसडब्ल्यू दिनांक 01.01.2019

सीमा
11/1/19

(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

28
2.1.2019

Page 1 of 1

Subject: **AA No 0310821041 dated 17.05.2018 of Siemens ,
Mumbai.**

To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 12/31/18 02:16 PM

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division
OFFICE MEMORANDUM

Subject: DGFT ID No.: 01/81/50/334-AM-19/DES-2/122 dated 20.11.2018

AA No 0310821041 dated 17.05.2018 of Siemens , Mumbai.

Since, input item quantities for each EP mentioned in Appendix 4E differs from the quantity mentioned in Guaranteed Technical Parameter provided by applicant and no justification has been provided for the same. Therefore, DES II is requested to provide the same as per the appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018 and the rating of EP and complete description of input item 1..

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2
Deptt. of HI, UO NoDES-2/SEML/InTr-1-2018-HEI

dated 31.12.2018

M. No 9/81

Case No-30
2/1/19

30

02/01/2019

Repeat
Basis

3/2
will go with

Government of India
Ministry of Commerce and Industry
O/o Additional Director General of Foreign Trade
Nistha Bhavan, SE wing, New Marine Lines, Church gate, Mumbai-20.

File No: 03/95/040/00078/AM19/NO NORMS II / 493

Date: 22.05.2018

To.,

Norms committee,
O/o. The Director General of Foreign Trade,
Udyog Bhavan, Maulana Azad Road,
New Delhi:- 110 011.

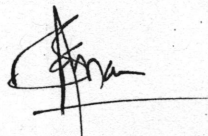
(Kind Attn. SHRI K P SINGH DY.DGFT(NCI))

Sub :- Grant of Advance authorization on Repeat as per
Para 4.7.1 & 4.7.2 of HBP (Vol. I) 2004-09.

Sir,

M/S ORIENTAL CONTAINERS LIMITED Have been granted Advance
Authorization No. 0310821126 DTD 22.05.2018 The Copies of the application
not forwarded to the Headquarters due to the following reason The Advance
Authorization has been issued on Repeat Basis in terms of Para 4.7.1 &
4.7.2 of HBP on basis of decision of Norms Committee in Meeting NO 17/81 ALC
2/2017 DTD 07.11.2017

Yours faithfully.



(A S KANSE)

Foreign Trade Development Officer

For Additional Director General of Foreign Trade Mumbai

2/1/19

NC-II

2/1/19

2/11/2019

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस सं० 0310821175 दिनांक 23.05.2018

के ई सी इंटरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन नं० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/265/एम-19/शुल्क मुक्त योजना-2/869 दिनांक/2.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310821175 दिनांक 23.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू सहायक डीजीएफटी
फाइल नंबर P-47011/395/2018-टीएसडब्ल्यू दिनांक 13.12.2018

सीमा
13/12/18

(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

जारी दिनांक 13/12/18

2
13/12/18

32
21/11/19

के ई सी इंटरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

(Mdh)

(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/274/एएम-19/शुल्क मुक्त योजना-2/821 दिनांक 15.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310821191 दिनांक 23.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/397/2018-टीएसडब्ल्यू दिनांक 01.01.2019

सीमा
1/11/19

(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

21/12/2018

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस सं० 0310821187 दिनांक 23.05.2018

के ई सी इंटरनेशनल लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन न० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/276/एम-19/शुल्क मुक्त योजना-2/808 दिनांक 21.11.2018

डीआईपीपी (टीएस अनुभाग)

मैसर्स के ई सी अंतरराष्ट्रीय लिमिटेड अग्रिम प्राधिकार पत्र सं.0310821187 दिनांक 23.05.2018 के लिए फर्म को मानक दक्षता प्रारूप के एसएल संख्या 4,5 और 12 के संदर्भ में जानकारी प्रस्तुत करने के लिए अनुरोध किया जा सकता है।

एफटीडीओ, श्री चंद्रकांत रेड्डी मल्लू, सहायक डीजीएफटी
फाइल नंबर P-47011/399/2018-टीएसडब्ल्यू दिनांक 13.12.2018

का. 58

सीमा

13/12/2018

(सीमा बाई मीना)

सहायक अनुभाग अधिकारी

जा. 12/12/18

2
13/12/18

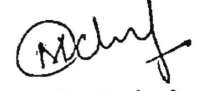
विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310822348 दिनांक 17.07.2018

35
2/1/19

स्टरलाइट पावर ट्रांसमिशन लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अद्योषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/341/एएम-19/शुल्क मुक्त योजना-2/229 दिनांक 16.11.2018

DIPP(TS Section)

M/s Sterlite Power Transmission, AA No. 0310822348, Dt. 17.07.2018
It is observed that import item no. 1 is in the form of coil, which is not permitted as per GN-2.
The export items at S.Nos. 11 & 12 and the import item at S.no. 5 appear to be same.
Further, the firm may be requested to provide information as per SDF S.No. 1 to 5, 10,11,12
and exact use of import items in the export products.

FTDO, Shri Chandrakant Reddy, Assistant DGFT
File No.P-47011/7/2019-TSW Dated 04.01.2019


(Seema Bai Meena)
ASO

3602.01.2019.

Subject: Fwd: AA No 0910066469 dated 18.07.2018 of Toshiba,
Hyderabad

To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 12/28/18 12:56 PM

From: "HEI Division, DHI" <divhei-dhi@gov.in>

----- Original Message -----

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Date: Dec 11, 2018 9:29:37 AM

Subject: AA No 0910066469 dated 18.07.2018 of Toshiba, Hyderabad

To: K P Singh <nc1.dgft@nic.in>

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

OFFICE MEMORANDUM

Subject: DGFT ID- 01/81/50/349/AM-19/DES-2/119 dated .11.2018

AA No 0910066469 dated 18.07.2018 of Toshiba, Hyderabad

Since no calculation of the raw material linked with the weight balance sheet has been provided. Therefore, it is requested to provide the same as per the appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018.

(K.K. Tiwari)

Industrial Adviser

Dy. DGFT, DES-II

Deptt. of HI, UO NoDES-2/TOSH/Tr-1-2018-HEI

dated 11.12.2018

37

02.01.2019

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

OFFICE MEMORANDUM

Subject: DGFT ID- 01/81/50/350/AM-19/DES-2/121 dated 16.11.2018

AA No 0910066468 dated 18.07.2018 of Toshiba, Hyderabad

Since no calculation of the raw material linked with the weight balance sheet has been provided. Therefore, it is requested to provide the same as per the appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-II
Deptt. of HI, UO No DES-2/TOSH/Tr-2-2018-HEI

dated 01.01.2019

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310822465 दिनांक 20.07.2018

39
21/11/19

पोलीकैब वायर्स प्राइवेट लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/317/एएम-19/शुल्क मुक्त योजना-2/१२७ दिनांक 16.11.2018

DIPP(TS Section)

M/s Polycab Wires Pvt.Ltd. AA No. 0310822465, Dt. 20.07.2018

"We may request the firm to provide following information:-

As per SDF s.no. 2,3,4,5,12 and exact use of each import item in the export items.

FTDO, Shri Chandrakant Reddy, Assistant DGFT
File No.P-47011/2/2019-TSW Dated 04.01.2019


(Seema Bai Meena)
ASO

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310822579 दिनांक 25.07.2018

42
21/11/19

टूबासेक्स प्रकाश इंडिया प्राइवेट लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी मीटिंग को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/351/एम-19/शुल्क मुक्त योजना-2/ 83) दिनांक 16.11.2018

DIPP(TS Section)

"We may request the firm to provide following information:-

M/s Tubacex prakash india Pvt. Ltd. , AA No. 0310822579, Dt. 25.07.2018

1. Net weight of each export item (size and grade wise)
2. Details of stage-wise wastages and justification for the same

FTDO, Shri Chandrakant Reddy, Assistant DGFT

Fille No.P-47011/4/2019-TSW Dated 02.01.2019

Seema
21/11/2019

(Seema Bai Meena)
ASO

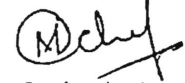
विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस
सं० 0310822611 दिनांक 26.07.2018

45
2/1/19

स्टरलाइट पावर ट्रांसमिशन लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/342/एम-19/शुल्क मुक्त योजना-2/१११ दिनांक 16.11.2018

DIPP(TS Section)

M/s Sterlite Power Transmission, AA No. 0310822611, Dt. 26.07.2018

The firm may be requested to provide information as per SDF S.No. 1 to 5, 9 to 12 and exact use of import items in the export products.

FTDO, Shri Chandrakant Reddy, Assistant DGFT
File No.P-47011/6/2019-TSW Dated 04.01.2019

Seema
4/1/2019
(Seema Bai Meena)
ASO

Subject: AA No 1110028359 dated 31.07.2018 of BHEL, Bhopal.

To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 01/01/19 02:38 PM

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division
OFFICE MEMORANDUM

Subject: DGFT ID No.: 01/81/50/377-AM-19/DES-2/117 dated 02.11.2018

AA No1110028359 dated 31.07.2018 of BHEL, Bhopal.

Following is recommended

Input-

Items (as per AA)	Comments	
Item 1, 3,10 and 11.	Net to net	the net weight of the raw material in EP will be as per Technical Guaranteed Particulars in purchase contract, between applicant and the buyer along with declaration in Appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018.
Item 2	1.05 kg /kg contain in EP	
Item 4	1.05 kg /kg contain in EP	
Item 5	2% of FOB value of the relevant EP,	
Item 7	20 Nos	
Item 8 and 12	Net to net as per GN4 with accountability	
Item 6 and 9	Deleted, as according to item description not incorporated in EP.	

DES-II may take a view.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2

Deptt. of HI, UO NoDES-2/BHEL/GTrR-2-2018-HEI

dated 01.01.2019

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्ड का पालन करना

सं० 0410164566 दिनांक 03.08.2018

50
21/19

सिकोईकि इंडिया प्राइवेट लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय चैन्नई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/209/एम-19/शुल्क मुक्त योजना-2/६३३. दिनांक 16.11.2018.

DIPP(TS Section)

M/s Seikodenki India Pvt. Ltd. , AA No. 0410164566, Dt. 03.08.2018

We may request the firm to provide information as per SDF S.No. 1,2,5,6 and 11

FTDO, Shri Chandrakant Reddy, Assistant DGFT

Fille No.P-47011/5/2019-TSW Dated 04.01.2019

Seema
4/11/2019

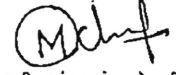
(Seema Bai Meena)
ASO

57
2/1/19

सिकोडेंकि इंडिया प्राइवेट लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय चैन्नई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन नं० 23061562; एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/210/एएम-19/शुल्क मुक्त योजना-2/824 दिनांक 15.11.2018

DIPP(TS Section)

M/s Seikodenki India Pvt. Ltd. , AA No. 0410164564, Dt. 03.08.2018

We may request the firm to provide information as per SDF S.No. 1,2,5,6 and 11

FTDO, Shri Chandrakant Reddy, Assistant DGFT
Fille No.P-47011/5/2019-TSW Dated 04.01.2019

Seema
4/1/2019
(Seema Bai Meena)
ASO

सिकोईंकि इंडिया प्राइवेट लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय चैन्नई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामले को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन नं० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/371/एएम-19/शुल्क मुक्त योजना-2/832 दिनांक 16.11.2018

DIPP(TS Section)

M/s Seikodenki India Pvt. Ltd. , AA No. 0410164567, Dt. 03.08.2018

We may request the firm to provide information as per SDF S.No. 1,2,5,6 and 11

FTDO, Shri Chandrakant Reddy, Assistant DGFT

Fille No.P-47011/5/2019-TSW Dated 04.01.2019

Seema
4/11/2019

(Seema Bai Meena)
ASO

53
21/1/19

सिकोडेंकि इंडिया प्राइवेट लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय चैन्नई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलें को आगामी मीटिंग में सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि



(श्री चंद्रकांत रेड्डी)

सहायक विदेश व्यापार महानिदेशालय

फोन न० 23061562: एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/372/एएम-19/शुल्क मुक्त योजना-2/838 दिनांक 19.11.2018

DIPP(TS Section)

M/s Seikodenki India Pvt. Ltd. , AA No. 0410164565, Dt. 03.08.2018

We may request the firm to provide information as per SDF S.No. 1,2,5,6 and 11

FTDO, Shri Chandrakant Reddy, Assistant DGFT

Fille No.P-47011/5/2019-TSW Dated 04.01.2019

Seema
4/1/2019

(Seema Bai Meena)
ASO

2/1/2019.

अपार इण्डस्ट्रीज लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलों को आगामी बैठक को सूचीबद्ध किया जाना अपेक्षित है।

संलग्नक: यथोपरि

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन न० 23061562: एक्स 267

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/222/एम-19/शुल्क मुक्त योजना-2/814 दिनांक/2-11-2018

DIPP(TS Section)

Firm may be requested to furnish following information:-

1. Detained working sheet for requirement of each raw material against export product wise.
2. Total net weight of each export products.
3. List of export products
4. Voltage grade statement for export products
5. Product data sheet for all items signed by the technical person.

FTDO, Shri Chandrakant Reddy, Assistant DGFT
File No.P-47011/392/2018-TSW Dated 31.12.2018

Seema
31/12/2018
(Seema Bai Meena)
ASO